

श्री राम स्वरूप (यथा) : मैंने रूल 193 के तहत एक नोटिस दिया है।

(व्यवधान)

अध्यक्ष महोदय : इस बारे में यहाँ बात नहीं हो सकती। यह बिजनेस एडवाइजरी कमेटी का मामला है। इसको यहाँ पर नहीं सुना जा सकता। आपके मेम्बर भी तो बी. ए. सी. में प्रतिनिधित्व करते हैं। फिर भी आप आकर के बात कर लीजिए।

(व्यवधान)

PAPERS LAID ON THE TABLE

12.04 hrs.

Notifications under Air Corporations Act, 1950 and Aircraft (Third Amendment) Rules 1983

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) :

I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 45 of the Air Corporations Act 1953 :—

(i) The Air India Employees Provident Fund (Amendment) Regulations, 1983 published in Notification No. HO/66-1 in Gazette of India dated the 14th January, 1984 together with an explanatory note.

(ii) Notification No. HPPO2/4502 published in Gazette of India dated the 7th January, 1984 making certain amendment to Schedule I to the standing orders (Regulations) concerning discipline and appeals for both Factory Workers and Non-Factory Workers, published in Gazette of India dated the 25th November, 1961 together with an explanatory note.

(Placed in Library. See No. LT-7974/84)

(2) A copy of the Aircraft (Third Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G. S. R. 1005 in Gazette of India dated the 24th December, 1983, under section 14A of the Aircraft Act, 1934, together with an explanatory note. (Placed in Library. See No. LT-7975/84)

Review on the working of Leather Export Promotion Council, Madras for 1982-83, Annual Report to the said Council for 1982-83 and Statement for delay in laying the papers and corrigendum to the Audit Report in the Accounts of General Fund of Coffee Board for 1981-82

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : Sir, on behalf of Shri Nihar Ranjan Laskar.

I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Leather Export Promotion Council, Madras, for the year 1982-83 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Leather Export Promotion Council, Madras, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above (Placed in Library. See No. LT-1976/84)

(4) A copy of the *Corrigendum (Hindi and English versions) to the Audit Report on the Accounts of General Fund of the Coffee Board, for the year 1981-82. (Placed in Library. See No. LT-7977/84)

* The Audit Report was laid on the Table on 16th December, 1983.